

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Gurminder Singh EC: 13097	Reader in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD, Delhi	JA in Accounts Branch, Central, THC, Delhi
2	Ms. Anita Kanwar EC: 92227923	Reader in the Court of Sh. Praveen Singh, ADJ-11, Central, THC, Delhi	SJA in General Branch, RACC, Delhi
3	Sh. Ganesh Kr. EC: 66511906	JA in General Branch, RACC, Delhi	Reader in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD, Delhi
3	Sh. Ram Singh Rana EC: 20791175	JA in Record Room (Crl.) Central, THC, Delhi	Reader in the Court of Sh. Praveen Singh, ADJ-11, Central, THC, Delhi
4	Sh. Rahul Arora EC: 52799273	JJA in Accounts Branch, Central, THC, Delhi	JJA in Record Room (Crl.) Central, THC, Delhi
5	Ms. Vibhuti Chhabra EC: 75355573	Asst. Ahlmad in the Court of Sh. Harun Pratap, PO-MACT-02, North-East, KKD, Delhi	JJA/Asst. Ahlmad in the Court of Sh. Amit Kumar, Spl. Judge, PC-Act, CBI-04, RACC, Delhi
6	Ms. Venu Mudgal EC: 87357155	Asst. Ahlmad in the Court of Sh. Amit Kumar, Spl. Judge, PC-Act, CBI-04, RACC, Delhi	JJA/Asst. Ahlmad in the Court of Sh. Harun Pratap-02, PO-MACT, North-East, KKD, Delhi

**Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.**

*Girish Kathpalia*

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 23217-257 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 24 MAR 2023

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Personal Office of the undersigned.
3. The DDOs, Accounts Branches concerned.
4. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi